GOVERNMENT OF INDIA HUMAN RESOURCE DEVELOPMENT LOK SABHA

UNSTARRED QUESTION NO:4805 ANSWERED ON:08.12.2010 NATIONAL ELIGIBILITY TEST Antony Shri Anto;Rane Dr. Nilesh Narayan

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether qualifying the National Eligibility Test (NET), conducted by the University Grants Commission (UGC) to get appointment of faculty in Central Universities in the country is compulsory;
- (b) if so, the details thereof;
- (c) whether the Universities of Puducherry and Maharashtra have made faculty appointment of persons not having qualified NET during the last three years and the current year;
- (d) if so, the details thereof; and
- (e) the corrective measures being contemplated in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SMT. D. PURANDESWARI)

- (a) & (b): According to University Grants Commission (UGC) (Minimum Qualifications required for the appointment & Career Advancement of teachers in universities and institutions affiliated to it) (3rd Amendment) Regulation, 2009, National Eligibility Test (NET) is compulsory for appointment to the post of Lecturers in University/ College. Candidates holding Ph. D Degree strictly in accordance with UGC (Minimum Standards and Procedure for awards of M. Phil/ Ph. D Degree) Regulation, 2009 are however exempted from NET for appointment to teaching posts at entry levels in universities/colleges.
- (c) to (e): No such information is centrally maintained. However, UGC has reportedly received some requests from various universities for granting exemption from NET for appointment as lecturers and the same was considered in its meeting held on 23.2.2010. An order was issued by the Central Government on 30.3.2010 under Section 20(1) of the University Grants Commission Act, 1956 directing UGC that the decisions taken for granting exemption shall not be implemented as being contrary to national policy. UGC has complied with the said order.